

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-09-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

CP(IB) No.147/9/HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:

M/s. Guangxi Ramway Technology Co. Ltd

...Operational Creditor

Vs

Karvy Data Management Services Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)

ORDER

Ld. Counsel Shri. Thomas George for the Operational Creditor present. Ld.
Counsel Shri. Mrudula S for the Corporate Debtor present.

The matter stands adjourned to 28.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)